

Wagon factory has been sanctioned at Sitapalli, Odisha. However, as the existing wagon manufacturing capacity including both private and public sector units are adequate to meet the current demand for new wagons based on traffic projections, the work of setting up of wagon factory has been kept in abeyance. As regards new wagon maintenance workshop, such facilities are planned based on operation requirements and presently no such facility is planned in Odisha.

Fast track implementation of railway projects

*148. SHRI D. KUPENDRA REDDY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways have made any prioritization for fast track implementation of its projects;
- (b) if so, the details thereof and the projects to be taken up under the fast track mode; and
- (c) to what extent this fast track scheme would be helpful for completion of long pending railway projects in the country?

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): (a) Yes, Sir.

(b) 77 doubling/tripling/quadrupling projects having an aggregate length of 9,040 Km and total estimated cost of ₹ 90,304 crore have been included in the Railway Budget for 2015-16 to decongest existing saturated section and create additional carrying capacity. Railways have decided to implement these projects, on fast track mode. Requisite Government approvals for 21 projects have already been obtained and Zonal Railways have been advised to start physical execution. Besides, 50 existing projects have been identified for sustained funding to ensure their early and time bound completion.

(c) The main benefit of fast track implementation of prioritized projects stems from decongestion and debottlenecking of the existing network and thereby, better mobility and revenue earning for Railways.

Allocation of funds under Pradhan Mantri Gram Sinchai Yojana

†*149. SHRI RAM NATH THAKUR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the State-wise details of amount allocated to the States out of ₹ 5300 thousand crore under the Pradhan Mantri Gram Sinchai Yojana;

†Original notice of the question was received in Hindi.

(b) the initiatives taken by Government to achieve more production every year under the target of the Scheme;

(c) whether backward States like Bihar would be accorded priority in this Scheme where the sources of micro-irrigation is turning defunct; and

(d) if so, the details of amount allocated for Bihar from this item during the current fiscal year?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI RADHA MOHAN SINGH): (a) Budget provision of ₹ 5300 crore has been made for implementation of PMKSY during 2015-16. The details of State-wise funds allocated/ released under various components of the scheme during 2015-16 are given in the Statement (*See below*).

(b) With the vision of providing end-to end solutions in irrigation supply chain, viz. water sources, distribution network and farm level applications, the Government has launched Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). The objective of PMKSY is to ensure access to efficient delivery and application of water and enhance coverage of irrigation for increasing agricultural production and productivity. The scheme has been formulated by amalgamating ongoing schemes viz. Accelerated Irrigation Benefit Programme (AIBP) of Ministry of Water Resources, River Development and Ganga Rejuvenation; Integrated Watershed Management Programme (IWMP) of Department of Land Resources; and On Farm Water Management (OFWM) component of National Mission on Sustainable Agriculture (NMSA) of Department of Agriculture, Cooperation and Farmers Welfare. PMKSY is to be implemented in an area development approach, adopting decentralized State level planning and projectised execution, allowing the States to draw their irrigation development plans based on district/blocks plans with a horizon of 5 to 7 years.

(c) PMKSY will adopt a dynamic annual fund allocation methodology that mandates States to allocate more funds to irrigation sectors for becoming eligible to access PMKSY funds. The funds would be allocated to various States, including Bihar, on the basis of District Irrigation Plans (DIPs)/State Irrigation Plans (SIPs) and performance of the States.

(d) Funds to the tune of ₹ 20 crore has been allocated to the State of Bihar during the current fiscal year for Micro-Irrigation activities under PMKSY.

Statement*State-wise funds allocated/released under various components of the scheme during 2015-16*

Sl. No.	Name of the state	Amount allocated/released (Rs. Lakh)								
		MoWR, RD & GR*			RRR	IWMP	Department of Agriculture, Cooperation and Farmers Welfare#			
		CADWM	AIBP-MMI	Minor Irrigation			Micro Irrigation	Other interventions- Supplementing material cost of MGNREGS for water conservation and ground water recharge	Other interventions- water conservation and water harvesting work for ground water recharge on watershed approach	Extension Activities
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	0	0	0	0	8673	13175	1460	1690	284.52
2.	Arunachal Pradesh	0	0	1472.3	0	1800	50	0	0	159
3.	Assam	0	0	13941.15	0	0	100	0	0	366.53
4.	Bihar	0	2106.19	0	0	500	2000	0	1722	893.72
5.	Chhattisgarh	0	0	0	0	2000	750	840	17	244.35
6.	Goa	0	0	0	0	0	15	0	0	20.08
7.	Gujarat	0	0	0	0	10000	14675	30	550	410.04
8.	Haryana	4268.6	0	0	0	0	3450	220	2120	199.16

9.	Himachal Pradesh	0	0	0	0	2000	150	0	833	130.54
10.	Jammu and Kashmir	14	0	0	0	0	500	0	0	533.89
11.	Jharkhand	0	15686.05	0	0	2000	1500	0	1733	433.47
12.	Karnataka	5201.29	0	0	0	12500	11175	7240	4100	294.56
13.	Kerala	48.49	0	0	0	2000	500	0	833	254.39
14.	Madhya Pradesh	875.85	1201.85	0	0	15000	8275	530	2267	523.85
15.	Maharashtra	0	7626.49	0	0	25000	17675	0	2087	592.47
16.	Manipur	929.8	0	3999.6	0	900	272	0	0	100.42
17.	Meghalaya	0	0	0	0	1800	50	0	0	65.27
18.	Mizoram	0	0	0	0	0	450	0	0	43.51
19.	Nagaland	0	0	3138.1	0	2700	0	0	0	123.85
20.	Odisha	2304	892	0	0	6750	1200	0	367	525.52
21.	Punjab	9755.3	0	0	0	795.3	1000	1180	4637	235.98
22.	Rajasthan	1034	4550.6	0	3592.5	20000	10475	4080	6900	497.07
23.	Sikkim	0	0	0	0	630	426	0	0	40.17
24.	Tamil Nadu	629.25	0	0	0	7500	7275	1150	6450	644.35
25.	Telangana	0	0	0	0	7000	9275	650	1320	169.04
26.	Tripura	0	0	0	0	1350	200	0	0	75.31

Written Answers to

[11 December, 2015]

Starred Questions

1	2	3	4	5	6	7	8	9	10	11
27.	Uttar Pradesh	4260	0	0	1536.1	7500	1500	0	2607	1374.06
28.	Uttarakhand	0	0	0	0	2567.7	700	0	667	159
29.	West Bengal	0	0	0	0	1000	500	0	0	580.75
30.	Delhi	0	0	0	0	0	0	0	0	0
31.	Puducherry	0	0	0	0	0	0	120	83	25.1
32.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0	0
33.	Chandigarh	0	0	0	0	0	0	0	0	0
34.	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0
35.	Daman and Diu	0	0	0	0	0	0	0	17	0
36.	Lakshadweep	0	0	0	0	0	0	0	0	0
TOTAL		29320.58	32063.18	22551.15	5128.6	141966	107313	17500	41000	9999.97

*Fund released as on 30th November, 2015

Allocation of fund for 2015-16

Note: CADWM: Command Area Development and Water Management

AIBP-MMI: Accelerated Irrigation Benefit Programme-Major and Medium Irrigation

RRR: Repair, Restoration and Renovation of water bodies

IWMR: Integrated Watershed Management Programme